

## PENDENCY REPORT AS ON 31-07-2026

| SI No. | Case Type                                                                             | Total |
|--------|---------------------------------------------------------------------------------------|-------|
| 1      | ABLAPL- Anticipatory Bail                                                             | 3516  |
| 2      | ADMLA-Admiralty Suits Appeal                                                          | 1     |
| 3      | ADMLS-Admiralty Suits.                                                                | 14    |
| 4      | AHO-Appeal Against High Court Order.                                                  | 5     |
| 5      | ARBA-Appeals under Arbitration Conciliation Act                                       | 173   |
| 6      | ARBP(ICA)-Application Us 34 of the Act involving International Commercial Arbitration | 7     |
| 7      | ARBP-Petitions under Arbitration and Conciliation Act                                 | 201   |
| 8      | AS-Admiralty Suit.                                                                    | 1     |
| 9      | BLAPL-Bail Application.                                                               | 3090  |
| 10     | CMAPL-Miscellaneous Applications.                                                     | 3491  |
| 11     | CMPAT-Company Act.                                                                    | 50    |
| 12     | CMP-Civil Miscellaneous Petition                                                      | 4259  |
| 13     | COA-Appeals against judgement in Comp.Pet.                                            | 9     |
| 14     | COAPL-Appl.in pending Proceeding(Comp. Act.)                                          | 2     |
| 15     | CONTAC-Appeals against orders in Civil Contempt                                       | 10    |
| 16     | CONTAR-Appeals against orders in Crl.Cont.matter                                      | 1     |
| 17     | CONTC-Cotempt of Court Cases (Civil contempt)                                         | 12354 |
| 18     | CONTC(CPC)-Contempt Petition in Cuttack Bench                                         | 9     |
| 19     | CONTC(CP)-Contempt Petition in Bhubaneswar Bench                                      | 25    |
| 20     | CONTR-Proceeding relating to Criminal Contempt                                        | 211   |
| 21     | COPET-Orginal Petition (Companies Act.)                                               | 94    |
| 22     | CRA-Criminal Appeals                                                                  | 436   |
| 23     | CRLA-Appeal against Judgement/Sentence.                                               | 13604 |
| 24     | CRLLP-Appl.for leave to appeal US 378 Cr.P.C.                                         | 1123  |
| 25     | CRLMA-Other Miscellaneous Application.                                                | 843   |
| 26     | CRLMC-Appl.under Sec.482 Cr.P.C.                                                      | 6242  |
| 27     | CRLMP-Criminal Miscellaneous Petition                                                 | 737   |
| 28     | CRLREV-Criminal Revision.                                                             | 9671  |
| 29     | CRLTR-Original Trial.                                                                 | 1     |
| 30     | CRMC-Criminal Miscellaneous Case                                                      | 19    |
| 31     | CRP-Revision Petition.                                                                | 127   |
| 32     | CRREV-Criminal Revision                                                               | 148   |
| 33     | CS(OS)-Civil suits.                                                                   | 1     |
| 34     | CUSREF-Reference under Customs Act.                                                   | 1     |
| 35     | CVA-Civil Appeals                                                                     | 1     |
| 36     | CVREV-Civil Revision.                                                                 | 11    |
| 37     | CVRVW-Civil Review.                                                                   | 11    |
| 38     | DSREF-Confirmation under Sec.336 Cr.P.C.                                              | 9     |
| 39     | EC-Execution Case.                                                                    | 2     |
| 40     | ELA-Appeals from Judgement in Election Pet.                                           | 14    |
| 41     | ELPET-Election Petitions.                                                             | 16    |
| 42     | EXFA-Execution First Appeal.                                                          | 3     |
| 43     | EXOS-Execution Application.                                                           | 3     |
| 44     | EXP-Execution Petition.                                                               | 163   |
| 45     | FA-First Appeal                                                                       | 103   |
| 46     | FAO-First Appeal from Orders.                                                         | 2375  |
| 47     | FA(OS)-FA from Judgement in original suits.                                           | 1     |
| 48     | GA-Government Appeals                                                                 | 94    |
| 49     | GCRLA-Government Appeals                                                              | 406   |
| 50     | GUAP-Pet. under Guardianship and Wards Act.                                           | 53    |
| 51     | IP(M)-Main Petition (Insolvency Act)                                                  | 1     |
| 52     | ITA-Appeals Income-tax                                                                | 242   |
| 53     | JCRA-Jail Criminal Appeals                                                            | 8     |
| 54     | JCRLA-Jail Criminal Appeal                                                            | 1446  |
| 55     | JCRLRV-Jail Criminal Revision.                                                        | 16    |
| 56     | JCRMC-Jail Criminal Misc.Case.                                                        | 1     |
| 57     | LAA-Appeals (Land Acquisition Act)                                                    | 674   |
| 58     | LAREF-References (Land Acquisition Act)                                               | 1     |
| 59     | LPA-Letters Patent Appeals.                                                           | 26    |

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| 60                 | MACA-Motor Accident Appeals.                                  | 6234          |
| 61                 | MAC-Motor Accident Claims.                                    | 1             |
| 62                 | MA-Miscellaneous Appeals                                      | 27            |
| 63                 | MATA-Matrimonial Cases (Appeals)                              | 1782          |
| 64                 | MFA-FA against Spl. Jurisdiction Cases.                       | 6             |
| 65                 | MJC-Misc.Judicial Case.                                       | 23            |
| 66                 | MSA-SA from judgements in Misc. Cases.                        | 232           |
| 67                 | OCRMC-Original Crl. Miscellaneous Case                        | 2             |
| 68                 | OJC-Original Jurisdiction case (Writ)                         | 261           |
| 69                 | OREF-References.                                              | 1             |
| 70                 | OS-Original Suit.                                             | 1             |
| 71                 | OTAPL-Other Tax Applications.                                 | 187           |
| 72                 | OTC-Other Tax Case.                                           | 1             |
| 73                 | OVTA-Tax Appeal Under OVAT Act                                | 2             |
| 74                 | RFA-FA from Judgement and Decree in Suit                      | 354           |
| 75                 | RPFAM-Revision US 19 of Family Court Act.                     | 1308          |
| 76                 | RSA-Second Appeal from Judgement and Decree.                  | 7878          |
| 77                 | RVWPET-Review Petition.                                       | 2436          |
| 78                 | RVWPET(RPC)-Review Petition in Cuttack Bench                  | 14            |
| 79                 | RVWPET(RP)-Review Petition in Bhubaneswar Bench               | 8             |
| 80                 | SAO-Second Appeal from Appellate Order.                       | 218           |
| 81                 | SA-Second Appeal                                              | 680           |
| 82                 | SCLP-Pet.for leave to appeal to Supreme Court                 | 1             |
| 83                 | SJC-Special Jurisdiction Case (Tax Matters)                   | 14            |
| 84                 | SM-Suo Motu.                                                  | 34            |
| 85                 | SPA-Sp.Appeal before DB ...                                   | 1             |
| 86                 | STAPL-Appl.for direction to make a reference.                 | 2             |
| 87                 | STREV-Sales Tax Revision.                                     | 447           |
| 88                 | TA-Tax Appeal                                                 | 5             |
| 89                 | TREV-Tax Revesion                                             | 1             |
| 90                 | TRPCRL-Transfer Petition for transfer of Crl. Proceeding      | 239           |
| 91                 | TRP(C)-Transfer Petition under Sec.24 CPC                     | 673           |
| 92                 | WA-Appeals before DB against SB Judgement                     | 7577          |
| 93                 | WPC(OAC)-Original Application in Cuttack Bench                | 206           |
| 94                 | WPC(OA)-Original Application in Bhubaneswar Bench             | 45            |
| 95                 | WPC(OAPC)-Original Application (Provisional) in Cuttack Bench | 4             |
| 96                 | WPC(OAS)-Original Application in Sambalpur Bench              | 4             |
| 97                 | WPCRL-Pet.UA.226 for Writ of Habeas Corpus.                   | 245           |
| 98                 | WPC(TAC)-Transfer Application in Cuttack Bench                | 3             |
| 99                 | WP(C)-Writ Petition under Art.226 and 227.                    | 72823         |
| <b>Grand Total</b> |                                                               | <b>170136</b> |